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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00887/2016**

**Thursday, this the 5<sup>th</sup> day of September, 2019**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.T.Rajesh,  
Aged 44 years,  
S/o.V.P.Ramachandran,  
Junior Engineer,  
Bharat Sanchar Nigam Limited (BSNL),  
Office of the Sub Divisional Engineer/Group,  
Pattambi, Palakkad District.  
Residing at Pushpa Nivas,  
Sankaramangalam P.O., Pattambi – 679 303. ...Applicant

**(By Advocate Mr.T.C.Govindaswamy)**

**v e r s u s**

1. The Chairman-cum-Managing Director,  
Bharat Sanchar Nigam Limited,  
Harishchandra Mathur Lane, Janpath,  
New Delhi – 110 001.
2. The Chief General Manager Telecom,  
Bharat Sanchar Nigam Limited,  
Kerala Circle, Thiruvananthapuram – 695 033.
3. The Principal General Manager Telecom,  
Bharat Sanchar Nigam Limited (BSNL),  
Palakkad SSA, Palakkad.
4. Shri.Abdussalim Babu.P.C.,  
HR No.201000779/KTK,  
Junior Engineer,  
Bharat Sanchar Nigam Limited,  
Malappuram Telecom District, Malappuram. ...Respondents

**(By Advocate Mr.T.C.Krishna [R1-3])**

.2.

This application having been heard on 5<sup>th</sup> September 2019, the Tribunal on the same day delivered the following :

**ORDER (ORAL)**

When the matter came up for consideration today, learned counsel for the applicant submitted that the respondents are considering the prayer of the applicant in the O.A favourably and he sought permission of this Tribunal to withdraw the O.A., which is not opposed by the other side. Permission is granted. The O.A is dismissed as withdrawn. No costs.

(Dated this the 5<sup>th</sup> day of September 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.180/00887/2016**

1. **Annexure A-1** – A copy of the notification bearing No.9-1/2014-Rectt. dated 1.3.2016 issued from the office of the 1<sup>st</sup> respondent.
2. **Annexure A-2** – A copy of the communication dated 6.4.2016 issued from the office of the 1<sup>st</sup> respondent.
3. **Annexure A-3** – A copy of the results published under No.9-1/2016-Rectt. Dated 8.8.2016 issued from the office of the 1<sup>st</sup> respondent.
4. **Annexure A-4** – A copy of the letter bearing No.Letter No.Rectt/3-4/JAO-LICE/2016/60 dated 21.10.2016 issued from the office of the 2<sup>nd</sup> respondent.
5. **Annexure A-5** – A copy of the representation submitted by the applicant dated 21.10.2016 addressed to the 2<sup>nd</sup> respondent by e-mail.
6. **Annexure A-6** – A copy of the online application form submitted in response to Annexure A-1.
7. **Annexure A-7** – A copy of the Recruitment Rules bearing No.36-2/2001-SEA dated 31.8.2001 related to the post of Junior Accounts Officer.
8. **Annexure A-8** – A copy of the communication bearing No.9-1/2016-Rectt. dated 1.2.2017 along with the revised merit list, as circulated from the office of the 1<sup>st</sup> respondent.
9. **Annexure A-9** – A copy of the order bearing No.RET/52-1/2016/JAO 40%/Vol.III/67 dated 1.9.2017, issued from the office of the Chief General Manager/BSNL/Tamil Nadu Circle/Chennai – 6.

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